

Filing no. 8312/2020 (B.A.)

Kartik Marandi and anr. Vs The State of Jharkhand

Name of advocate:- Avishek Chandra

Defects :

- 9 (i) Age of the petitioners is missing at vak.
- (ii) PIN code appearing at vak is missing at page no. 1.
- (iii) Page no. 8A is in torn condition.
- (iv) Word 'petitioner' at para 1 of affidavit may be corrected.
- (v) Date of judicial custody of petitioners at para 13 differs from the same at impugned order.
- (vi) G.R. no. is missing at para 1 and prayer.
- (vii) Page no. 15 contains handwritten part. True typed copy of the same may be given.